

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

09.07.2013

OA No. 568/2012

Mr. P.N. Jatti, Counsel for applicant.
Mr. Mukesh Agarwal, Counsel for respondents.

Heard learned counsel for the parties.

Learned counsel for the parties agreed that the applicant has been given the relief by the respondents, as claimed by him in the OA and hence the OA has become infructuous. Therefore, the OA is disposed of as having become infructuous.


(S.K. Kaushik)
Member (J)


(Anil Kumar)
Member (A)

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